

Expansion of FM Radio Network

59. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that Government has cleared a proposal to expand the FM radio network by expanding it to several cities;

(b) if so, the details thereof;

(c) whether any towns/cities in Andhra Pradesh are included in the proposal; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI CHOUDHURY MOHAN JATUA): (a) Yes, Sir.

(b) Government has approved the Policy guidelines on Expansion of FM radio broadcasting services through private agencies (Phase-III). Government has also cleared the proposal of the Ministry of I&B for conducting ascending e-auction, as followed by Department of Telecommunications for the auction of 3G and BWA spectrum, *mutatis-mutandis*, for award of license of FM channels, as recommended by the GOM on Licensing Methodology for FM Phase-III. Under the Policy, a total of 839 channels in 294 cities will be made available for auction. The detailed Policy Guidelines for FM Phase-III are available on Ministry's website www.mib.nic.in.

(c) Yes, Sir.

(d) 104 channels in 34 cities/towns in the state of Andhra Pradesh have been included in the proposal. Details of the channels proposed in Andhra Pradesh are given in Statement.

Statement

Details of the channels proposed in Andhra Pradesh

| Sl.No. | State | Name of City | Channels available for Phase III |
|--------|----------------|--------------|----------------------------------|
| 1 | 2 | 3 | 4 |
| 1 | Andhra Pradesh | Hyderabad | 4 |
| 2 | | Vijayawada | 2 |

| 1 | 2 | 3 | 4 |
|----|---|---------------|---|
| 3 | | Kakinada | 4 |
| 4 | | Kurnool | 4 |
| 5 | | Nellore | 4 |
| 6 | | Rajamundry | 3 |
| 7 | | Tirupati | 2 |
| 8 | | Warangal | 3 |
| 9 | | Adilabad | 3 |
| 10 | | Adoni | 3 |
| 11 | | Alwal | 3 |
| 12 | | Anantpur | 3 |
| 13 | | Bheemavaram | 3 |
| 14 | | Chirala | 3 |
| 15 | | Chittoor | 3 |
| 16 | | Cuddapah | 3 |
| 17 | | Dharamavaram | 3 |
| 18 | | Eluru | 3 |
| 19 | | Guntakal | 3 |
| 20 | | Hindupur | 3 |
| 21 | | Karimnagar | 3 |
| 22 | | Khammam | 3 |
| 23 | | Kothagudem | 3 |
| 24 | | Machillpatnam | 3 |
| 25 | | Madanapalle | 3 |
| 26 | | Mahbubnagar | 3 |

| 1 | 2 | 3 | 4 |
|----|---|--------------|-----|
| 27 | | Mancherial | 3 |
| 28 | | Nalgonda | 3 |
| 29 | | Nandyal | 3 |
| 30 | | Nizamabad | 3 |
| 31 | | Ongole | 3 |
| 32 | | Proddatur | 3 |
| 33 | | Ramagundam | 3 |
| 34 | | Vizianagaram | 3 |
| | | | 104 |

Infection due to unsterilized 3D glasses

60. SHRI RANJITSINH VIJAYSINH MOHITE PATIL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the sharing of unsterilized 3D glasses provided by the cinema chain owners for viewing movies are causing conjunctivitis to the viewers;

(b) whether the Ministry has issued any advisory to all cinema chain owners to provide disposable glasses to avoid the infection; and

(c) how Government proposes to keep a check on it?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (DR. S. JAGATHRAKSHAKAN): (a) The Ministry has not received any complaint or representation in this regard.

(b) and (c) Does not arise in view of answer to part (a) of the question. Further, cinemas excluding sanctioning of cinematograph films for exhibition are a State subject. Therefore, such advisories could be issued by the State Governments through the licensing authorities.

Piracy in entertainment industry

†61. SHRIMATI BIMLA KASHYAP SOOD: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

†Original notice of the question was received in Hindi.